
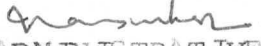





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(A)

ON 22/96

Serial No. of Order	Date of Order	Order with Signature	
5	4-4-96	<p>Shri G.A.R.Dora, learned counsel for the applicant seeks two weeks' time to file Rejoinder. Prayer is allowed. Adjourned to 22.4.1996.</p> <p> MEMBER (ADMN.)</p>	<p>A copy of the order dt. 24.1.96 may be sent to all reports by post. The same copy of the order may also be given to the applicant's counsel.</p>
6	16.4.96	<p>Learned counsel for the applicant Shri G.A.R.Dora seeks permission of this Court to withdraw this application. Prayer allowed. Application is treated as withdrawn and dismissed.</p> <p>Shri K.C.Mohanty, learned Government Advocate for the State of Oriss and Shri Ashok Mohanty, learned Senior Standing Counsel for the Central Government are present.</p> <p> MEMBER (ADMINISTRATIVE)</p>	<p> 25/1  25.01.96 S-0</p> <p>A.D. broom R-1 & R-3 yet not returned.</p> <p>opp. parties has no appearance counters not filed.</p> <p>for further orders reg: stay</p> <p> 5/2 Ben</p>